

By E-MAIL

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2002/ 916 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Dibya Jyoti Mahanta,  
District & Sessions Judge,  
Chirang, Kajalgaon

Dated Guwahati the 7<sup>th</sup> February, 2018.

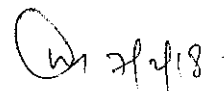
Sub: **Station leave permission.**

Refs:- Your letter No.DJCH.I-5/2018/262 dated 03.02.2018.

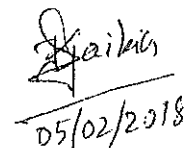
Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission w.e.f. the morning of 09.02.2018 till the morning of 12.02.2018 has been granted/~~rejected~~.

Yours faithfully,



**JT. REGISTRAR (VIGILANCE)**

  
05/02/2018